

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

ORDER

Dated, Shillong 21st July, 2020

No. HCM.II/03/2013/Estt/_____: In continuation to order No.HCM/II/03/2013/Estt/1685 dated 10th July,2020 of the High Court of Meghalaya, Shillong, the Hon'ble, the Chief justice, is pleased to extend suspension of the operation of guidelines issued by the Registry vide No.HCM/II/03/2013/Estt/1602 dated 30th June, 2020 till 15th August,2020 or until further order, whichever is earlier.

The modalities for taking up matters of extreme urgency as already notified vide Circular Dated 25th March, 2020 - shall continue during the aforesaid period.

REGISTRAR GENERAL

Memo. No. HCM.II/03/2013/Estt/ 1743A

Dated, Shillong 21st July, 2020

Copy to: -

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati/
Mawkyrwat.
7. The President/Secretary, High Court Bar Association.
8. The President/Secretary, Shillong/Nongpoh/Jowai/Nongstoin/Tura/
Williamnagar/Mawkyrwat/Ampati Bar Associations.
9. The Member Secretary, Meghalaya State Legal Services Authority,
Shillong.
- ✓ 10. The Central Project Coordinator, High Court of Meghalaya, Shillong, for
uploading the same on the official website.
11. Office file.


REGISTRAR GENERAL